

PRESS RELEASE

Subject: Telegram Channel of High Court of Gujarat to provide Circulars, Notices, Press Releases, Complete Causelists, Misc. Notifications etc.

Based on the vision, guidance and directions of Honourable the Chief Justice of High Court of Gujarat, Mr. Justice Vikram Nath, with the objective of furthering the ease and convenience for the Ld. Advocates, litigants and all the stakeholders, an additional platform for information dissemination i.e. an official Telegram Channel of the High Court, is being started.

The channel can be joined by through the following invite link:

<https://t.me/GujaratHighCourt>

Updates like Daily Notices, Circulars, Press Releases, Youtube Live Streaming Links, Complete Causelists, Miscellaneous Notifications and other important updates being uploaded on the website of the High Court will also be simultaneously shared on this Telegram Channel, starting from 1st March, 2021.

By way of this additional mode of providing updates, the channel subscribers will be able to keep themselves updated with latest information without having to frequently check the website for the same. This would also take care of the situations when for any reasons, the the aforesaid updates on the website are inaccessible.

As further desired by His Lordship, in due course of time, more services through Telegram platform may be initiated like advocate wise causelists, case status, orders, judgments and other case related information.

Sd/-

Date: 26th February, 2021

REGISTRAR GENERAL